

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2096
TO BE ANSWERED ON 10.03.2016

STRATEGIES FOR RURAL DEVELOPMENT

2096. SHRI SHIVKUMAR UDASI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has issued any advisory to the States on rural development, if so, the details thereof;
- (b) whether the Government has adopted various strategies for coordinating with various agencies to speed up the rural development process, if so, the details thereof;
- (c) the details of various problems being faced by the Government in this regard; and
- (d) the remedial steps taken by the Government to overcome these problems?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): From time to time the Department of Rural Development issues advisories to the States for effective implementation of rural development programmes implemented by it such as Mahatma Gandhi National Rural Employment Guarantee Act, Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) Indira Awaas Yojana (IAY) etc. Details of such advisories are available on Ministry's Website.

(b): The Ministry of Rural Development coordinates with line Ministries and Organisations to speed up the rural development process. Besides convergence of its own programmes, the ministry has issued a number of joint guidelines for convergence of MGNREGS with the schemes of Ministry of Agriculture & Farmers' Welfare, Ministry of Water Resources, River Development & Ganga Rejuvenation, Ministry of Environment, Forest & climate change, Ministry of Textiles, Ministry of Commerce & Industries, Ministry of Women & Child Development, etc. Details of guidelines are available on the web site www.nrega.nic.in.

(c) to (d): In order to promote good practices, the Ministry has issued Guidelines for convergence of works under MGNREGA with identified schemes/programmes of other Departments/Ministries as per the list given at **Annexure-I**. The States have also been encouraged to formulate State Convergence Plans (SCP) converging activities, funds, and other resources of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the participating line departments. The State/UTs-wise details of works proposed under convergence of MGNREGA with other schemes as reported by States/UTs are given at **Annexure-II**.

Annexure-I

Number of Work under Convergence (Spill Over + New) for FY: 2015-2016 as on 07/03/2016				
No.	Work Category	No. of Works under Convergence		
		Completed	Ongoing	Total
1	2	3	4	5
1	Anganwadi/Other Rural Infrastructure	124	3315	3439
2	Bharat Nirman Rajeev Gandhi Sewa Kendra	127	7496	7623
3	Coastal Areas	4	34	38
4	Drought Proofing	5534	48055	53589
5	Fisheries	48	165	213
6	Flood Control and Protection	587	2986	3573
7	Food Grain	7	198	205
8	Land Development	3963	16160	20123
9	Micro Irrigation Works	1015	5679	6694
10	Other Works	2192	11817	14009
11	Play Ground	7	68	75
12	Renovation of traditional water bodies	1365	10659	12024
13	Rural Connectivity	21526	98721	120247
14	Rural Drinking Water	20	148	168
15	Rural Sanitation	132593	177506	310099
16	Water Conservation and Water Harvesting	957	24116	25073
17	Works on Individuals Land (Category IV)	62360	629717	692077
	Total	232429	1036840	1269269

Annexure-II

1. Providing inputs under the schemes of by Indian Council of Agricultural Research and its field institutions like Krishi Vigyan Kendras, etc.
2. Convergence between MGNREGS and the Scheme of the Ministry of Environment & Forest.
3. Convergence of MGNREGS with the schemes of Ministry of Water Resources.
4. Convergence MGNREGA with Programmes of Ministry of Agriculture for development of agriculture and allied sector.
5. Construction of play fields under MGNREGS.
6. Convergence guidelines MGNREGA & Programme of Ministry of Agriculture.
7. Rubber plantation through Convergence of MGNREGS & Schemes of Rubber Board, Ministry of Commerce & Industry.
8. Convergence MGNREGA with Catalytic Development Programmes of Ministry of Textiles”
9. Convergence Guidelines for MGNREGS & Prime Mantri Gram Sadak Yojna.
10. Construction of Houses (Sanctioned under Indira Aawas Yojna or such other State or Central Government Scheme) under MGNREGA.
11. Guidelines on watershed management works taken up independently under MGNREGA or in convergence with IWMP.
12. Convergence of MGNREGS and Railways
13. Coconut plantation through convergence of MGNREGS & Expansion of Area under Coconut (AEP) scheme of Coconut Development Board, Ministry of Agriculture.
14. Convergence MGNREGS with Green India Mission (GIM) of Ministry of Environment and Forest and Climate Change.